

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.374/MP/2019

Subject : Petition under 79(1)(f) of the Electricity Act, 2003 read with Article 17 of the Power Purchase Agreement dated 17.04.2017 executed by ACME Jaipur Solar Power Private Limited with M. P. Power Management Company Limited and Delhi Metro Rail Corporation Ltd and in terms of the directions issued by the Central Government vide its Notification bearing No. 23/43/2018-R&R dated 27.08.2018 for allowing pass through of additional expenditure incurred by the generator on account of events pertaining to 'Change in Law' along with this Commission order dated 09.10.2018.

Date of Hearing : 14.7.2022

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : ACME Jaipur Solar Power Private Limited (AJSPPL)

Respondents : M.P. Power Management Company Limited (MPPMCL) and Anr.

Parties Present : Shri Sujit Ghosh, Advocate, AJSPPL
Ms. Mannat Waraich, Advocate, AJSPPL
Shri Mohd. Munis, Advocate, AJSPPL
Shri Mridul Gupta, Advocate, AJSPPL
Shri G. Umapathy, Sr. Advocate, MPPMCL
Shri Rajnish Kumar Reja, Advocate, MPPMCL
Shri Tarun Johri, Advocate, DMRC
Shri Sanjay V Kute, DMRC
Shri Surendra Kumar Gupta, DMRC

Record of Proceedings

Case was called out for virtue hearing.

2. During the course of hearing, learned counsel for the Petitioner and the learned senior counsel and learned counsel for the Respondent Nos. 1 & 2 made the detailed submissions in the matter.

3. After hearing the learned senior counsel and learned counsel for the parties, the Commission directed the Petitioner to file its written submissions along with the relevant extract of GST Returns of its vendors for GST claims to the tune of Rs. 10.41 crore concerning the period prior to the Petitioner's GST registration w.e.f 5.6.2018 within a week with copy to the Respondents, who may file their response thereon, if any, within a week thereafter.

4. Subject to the above, the Commission reserved the matter for order.

By order of the Commission

**(T.D. Pant)
Joint Chief (Law)**